

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 106

C.P.(CAA)/39(CH)2022
(2nd Motion)

IN THE MATTER OF

Preen Securities Pvt. Ltd. & Ors.

...

Transferor Companies

With

Calyx Securities Pvt. Ltd.

...

Transferee Company

Under Section: 230-232, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024.

Sd/-
Court Officer